

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

(IB) 382 (ND)/2017

**PRESENT: SMT. INA MALHOTRA**  
**HON'BLE MEMBER(J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
17.10.2017**

**NAME OF THE COMPANY:** M/s MVL Ltd.

**SECTION OF THE COMPANIES ACT:** 7 of IBC, 2016

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
	For the Petitioner (s)	: Mr. Kunal Sabharwal, Advocate		
	For the Respondent (s)	: Mr. Vaibhav Tyagi, Advocate Mr. Piyush Singh, Advocate		

**ORDER**

Reply is stated to have been filed by the Respondent. The same has not been received by the bench.

Be listed for final disposal on 23<sup>rd</sup> October, 2017 after the vacations.

— Sd —  
**(Ina Malhotra)**  
**(Member (J))**